

No.B-3/20

Judicial First Class Magistrate's Court  
Mattannur – Dated 10-07-2020

From

Arunima V. A  
Judicial First Class Magistrate  
Mattannur.

To

The Hon'ble District Judge,  
Thalassery.


Sir,

Sub:- Crl Justice- Restricted Cause List from 13-07-2020  
to 17-07-2020 of this court submitted-Reg.

Ref:- Official memorandum No.D1-3/27275/2020 dated 15-05-2020 of  
the Hon'ble High Court Of Kerala.

In obedience to the reference citd above, I am submitting here with the restricted  
cause list prepared for the period from 13-07-2020 to 17-07-2020, for favour of necessary  
action.

Encl: as above

  
JUDICIAL FIRST CLASS MAGISTRATE  
MATTANNUR

List of causes posted to 13-07-2020

Morning Session:-

Sl No	Case Number	Advocate Who Present
1	STC 345/14	Complainant: Adv. K.K Ragesh Accused:A.M Ajayakumar
2	STC 1492/14	Complainant: Adv: K.R.Satheesan Accused:Adv. Joshy Jose
3	STC 49/15	Complainant: Adv: C.Madhavan Accused: Adv: P.Jayandandan
4	STC 113/15	Complainant: Adv: P.M Sreejith Accused: Adv:K.N Renjith Shyam
5	STC 337/15	Complainant: Adv. Joshy Jose Accused: Adv. John Sebastian
6	STC 492/15	Complainant:Adv.C.Madhavan Accused: Adv. P.TJoy

After Noon Session:-

Sl No	Case Number	Advocate Who Present
1	STC 423/15	Complainant:Adv.P.V.Midhun Accused: Adv. C. Madhavan
2	STC 513/15	Complainant:Adv.V. Kunhi Moidu Accused: Adv.Jayanandan
3	STC518/15	Complainant:Adv.C. Madhavan Accused: Adv. C.P Rajeevan
4	CMP 77/20	Adv.Roopesh.K
5	CMP 789/20	Adv. Justine



List of causes posted to 14-07-2020

Morning Session:-

Sl No.	Case Number	Advocate who present
1	CC 90/2008	Complainant:Adv M.R,Shanavas Accused: Adv. K.A Philip
2	CC 767/10	Adv. K.A Philip
3	CC 1113/12	Adv. K.A Philip
4	CC 2275/12	Adv. K.K Ragesh
5	CC 605/13	Adv. K.A Philip
6	CC 243/14	Adv. John Sebastian
7	CC 1712/14	Adv: K Muhammed Ali

After Noon Session:-

Sl No.	Case Number	Advocate who present
1	CC 2028/14	Adv: K Muhammed Ali
2	CC 2082/14	Adv: K Muhammed Ali
3	CC 1324/14	Adv: K.M Vasantha Ram
4	CC 3623/14	Adv: K Muhammed Ali
5	CC 3339/14	Adv: A.M Ajayakumar
6	CC 2796/14	Adv:V.Kunhi Moidu
7	CC 3741/14	Adv: Ranjith Shyam
8	CMP 591/20	Adv.Babu Sathyanath
9	CMP 592/20	Adv: Babu Sathyanath

15-07-2020

Sitting at Payam Gramanyayalaya

List of causes posted to 16-07-2020

Morning Session:-

Sl No	Case Number	Advocate who present
1	MC 3/15	Complainant:Adv Vinod Kumar Chamblon Accused: Adv. Muhammed Ali
2	CC 276/07	Adv. Sirajudheen
3	CC 2946/13	Adv. Joshy Jose
4	CC 439/14	Adv. K. K Rajesh
5	CC 898/14	Adv. C.K Lohithakshan
6	CC 2991/14	Adv .J George
7	CC 3926/14	Adv. C.K Lohithakshan

After Noon Session:-

Sl No.	Case Number	Advocate who present
1	CMP 351/20	Adv.K.K.Somanathan
2	CMP 352/20	Adv. K.K.Somanathan
3	CMP 2051/19	Adv.Adv.K Dinesan
4	CMP 463/20	Adv.T.A Justine
5	CMP700/20	Adv. Philip
6	CMP701/20	"
7	CMP702/20	"
8	CMP703/20	"
9	CMP704/20	"



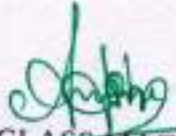
List of causes posted to 17-07-2020

Morning Session:-

SI NO	Case Number	Advocate who present
1	CC 1884/13	Adv. John Sebastian
2	CC 2114/14	Adv. T.A Justine
3	CC 3135/14	Adv. John Sebastian
4	CC 1215/17	Adv. K. Muhammed Ali
5	CC 199/18	1. Adv T.A Justine 2. Adv. Jayanandan 3. Adv. Joshy Jose 4. Adv. John Sebastian
6	CC 914/19	Adv.K.A Pradeep
7	CC 915/19	"

After Noon Session:-

SI No	Case Number	Advocate who present
1	STC 477/16	Complainant: Adv P.K Sajeewan Accused: Adv.C.K Lohithakshan
2	STC 452/16	Complainant: Adv Sreejith Accused: Adv.Vilber Bastin
3	STC 501/16	Complainant: Adv C.P Rajeevan Accused: Adv.Joshy Jose
4	STC 1895/17	Complainant: Adv C.K Lohithakshan Accused: Adv.P.C Chacko

  
JUDICIAL FIRST CLASS MAGISTRATE  
MATTANNUR